

F.No. 01(03)/Roster/CESTAT/2023  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 23.01.2023

**ORDER NO. 11 of 2023**

Hon'ble President is pleased to partially modify the roster order no. 215 of 2022 for CESTAT, New Delhi from 23.01.2023 to 24.01.2023 as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 23.01.2023 to 24.01.2023	Hon'ble Mr. Justice Dilip Gupta, President	Chamber Work
From 23.01.2023 to 24.01.2023	Mr. P. V. Subba Rao, Hon'ble Member (Technical) and Ms. Binu Tamta, Hon'ble Member (Judicial)	Customs and Service Tax Division Bench matters
From 23.01.2023 to 24.01.2023	Ms. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Excise Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)  
Registrar

Copy to:-

SPS to Hon'ble President/Member, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Registrar

F.No. 01(03)/Roster/CESTAT/2023  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 23.01.2023

**ORDER NO. 12 of 2023**


Hon'ble President is pleased to partially modify the roster order no. 217 of 2022 for **CESTAT, Kolkata** from **23.01.2023** to **27.01.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 23.01.2023 to 27.01.2023	Mr. R. Muralidhar, Hon'ble Member (Judicial)	Single Member matters
From 24.01.2023 to 27.01.2023	Mr. Ashok Jindal, Hon'ble Member (Judicial)	Single Member matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, Kolkata/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Kolkata/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Registrar